

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

05. ORDER DATED 30-04-2002.

1) Counter filed by R. 1 to 4 copy not served.

2) Counter by R. 5 not filed.

Mr. K. A. Guru, Advocate for the Applicant (on receipt of counter filed by Mr. A. K. Bose, learned SSC) states that this OA has already become infructuous. On the face of the said statement of the Advocate for the Applicant, this OA is dismissed for non-prosecution.

*Subrahmanyam*

30/04/2002

Member (Judicial)

Registrar

My  
8/2/02

1-2-2002

Counter filed for R. 1 to R. 4 but not served. None sent for the Respondents. No steps taken by R. 5 put up before the Bench for further orders.

*Subrahmanyam*

1) Counter by A. 5 not filed.

2) The copy of Depth L Counter not served.

Bench

My  
18/3/02

1) Counter by A. 5 not filed.

2) The copy of Depth L Counter not served.

Bench

My  
26/4/02